

Speed post/By E-Mail/ Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO. HC.VII-81/2023/ 9412 /A

From :- Shri Utpal Rajkhowa
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The District & Sessions Judge,
Dhubri

Dated Guwahati, the 12th September, 2023

Sub:- **Permission to avail Leave Travel Concession (LTC)**

Ref:- Letter No. DJ.XII-1/2023/4944/E, dated 23.08.2023

Sir,

With reference to the above, I am directed to inform you that Shri Santanu Kumar Sarma, Sub-Divisional Judicial Magistrate (M), Bilasipara, Dhubri has been granted permission to avail LTC for the block period of 2022-2025, to travel to Katra, Jammu & Kashmir from Bilasipara via Guwahati-New Delhi-Amritsar-Jammu path and vice versa, along with his wife and son, w.e.f. 15.10.2023 to 25.10.2023, by the shortest possible route, as per existing Rules.

Shri Sarma has also been allowed to draw advance payment of Rs. 80,000/-.

Shri Sarma may be informed accordingly.

Thanking you,

Yours faithfully,

Sd/-

Memo No. HC.VII-81/2023/ 9412-9916 /A.
Copy to:-

REGISTRAR (VIGILANCE)
Dated 12th September, 2023

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Santanu Kumar Sarma, Sub-Divisional Judicial Magistrate (M), Bilasipara, Dhubri, with reference to her letter dated 21.08.2023.
3. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

Sr
13/9/23
REGISTRAR(VIGILANCE)

R.
12.09.2023